

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4000
ANSWERED ON:30.04.2012
INTER STATE CONNECTIVITY
Amlabe Shri Narayan Singh

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the State-wise number of road projects for which administrative sanction has been granted under Inter State Connectivity programme during the years 2010 and 2011 including Madhya Pradesh;
- (b) the number of roads for which the construction has been started by the State Government agencies including Public Works Department (PWD);
- (c) if so, the details thereof and if not, the reasons for not starting the said work; and
- (d) whether the Government proposes to issue directions to the State Governments for fixing a timeline for starting and completion of the works?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) to (c) The State-wise number of road projects sanctioned under Inter State Connectivity scheme including those in the State of Madhya Pradesh during the years 2010 and 2011 are annexed. All the sanctioned works have been taken up by State Governments for construction, except eleven numbers of works costing Rs 136.66 crore sanctioned during 2010-11 in the State of Madhya Pradesh in view to regulate and prioritize the outstanding committed liability of the works already in progress.
- (d) No, Madam.